

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
OASIS CERAMICS PVT. LTD. OPERATING IN CERAMICS INDUSTRY AT
ANKALESHWAR AND JALGAON**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Oasis Ceramics Private Limited CIN: U26900MH1994PTC077561
2.	Address of the registered office	76, Polan Peth, Jalgaon, Maharashtra
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Ankaleshwar, Gujarat
5.	Installed capacity of main products/ services	Not available
6.	Quantity and value of main products/ services sold in last financial year	Revenue(Gross Sales) from operations for the financial year ended 31/03/2021 was Rs. 12.76 Crores and for the financial year ended 31/03/2022 was Rs. 15.37 Crores
7.	Number of employees/ workmen	158
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Please send an email on cirp.oasis@gmail.com for the details.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Please send an email on cirp.oasis@gmail.com for the eligibility criteria for the resolution applicants.
10.	Last date for receipt of expression of interest	27/02/2023
11.	Date of issue of provisional list of prospective resolution applicants	01/03/2023
12.	Last date for submission of objections to provisional list	06/03/2023
13.	Process email id to submit EOI	cirp.oasis@gmail.com

In the matter of Oasis Ceramics Private Limited

Fanendra H. Munot

Resolution Professional

Registration No. of the Resolution Professional: IBBI/IPA-001/IP-P00515/2017-2018/ 10916

Date: 12/02/2023

Place: Pune